

(b) if so, how many tractors were allotted to Karnataka State during the last three years;

(c) the total demand of the State Government and to what extent their demand during the current financial year will be met;

(d) whether Government had not imported the tractors during the last year; and

(e) if so, what is the position of allotment during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) (c). No request from the State Government about special demand for tractors has been received. The tractors are allotted by the respective indigenous manufacturers through their dealers/distributors. There is adequate capacity and production of indigenous tractors for meeting the demand.

(d) No, Sir.

(e) Does not arise.

New Paddy for Water Logging Area

5844. SHRI P. RAJAGOPAL NAIDU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any new variety of paddy suitable to water logging conditions has been evolved recently; and

(b) if so, whether it has been released?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Yes, Sir. Paddy varieties such as

CR 149-244-198, IET 5656 and RPW 6-17 (Phalguna) have been developed for low lying water-logged conditions.

(b) Yes, Sir. These varieties have been released.

Sugarcane Arrears

5845. SHRI P. RAJAGOPAL NAIDU: Will the Minister of AGRICULTURE be pleased to state:

(a) the arrears to be paid to the sugarcane growers in the sugar factories in the country uptil now; and

(b) the action taken by the Government to get them paid to the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) According to the information furnished by the sugar factories in their statutory returns, the total arrears of sugarcane price as on 15th June, 1980 were Rs. 22 07 crores.

(b) The liquidation of cane price arrears in the case of sugar factories is the primary responsibility of the concerned State Governments, with whom the matter is taken up from time to time. Apart from this, wherever found necessary, action under the Sugar Undertakings (Taking over of Management) Act, 1978 has also been resorted to. At present, management of 8 sugar factories vests in the Central Government under the said Act.

Sale Price of Fertiliser

5846. SHRI JYOTIRMOY BOSU: Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 2404 on the

30th June, 1980 regarding prices of fertilisers and state:

(a) the selling price per quintal of those five major fertilisers as referred to in earlier reply mentioned above before the 8th June, 1980; and

(b) how the selling prices of fertilisers in India compare with prices prevailing in other Asian and Middle-Eastern countries?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE
(SHRI R. V. SWAMINATHAN): (a)
The retail prices of the five fertilisers

per quintal prior to 8th June, 1980 were as under:—

Name of fertilizer	Selling Price (Rs. per quintal)
Urea	145.00
Di-Ammonium Phosphate	220.00
Muriate of Potash	80.50
Complex 17:17:17	160.00
Complex 10:26:26	180.00

(b) As per the latest published information, the comparative prices of fertilisers paid by farmers in India and certain other Asian and Middle Eastern Countries are given in the state appended.

Statement

Prices of Fertilisers paid by farmers in India and certain other Asian & Middle Eastern countries — 1977-78. (In US \$)

Country	(Per MT Nutrient)		(Per MT Product)		
	Urea (N)	Muriate to Potash (K ₂ O over 45%)	Di-Ammo- nium of Phosphate (N:P:K 18:46:0)	Complex 17:17:17	Complex 10:26:26
1	2	3	4	5	6
India	406	156	258@	187@	210@
Afghanistan	483	NA	254	NA	NA
Bangladesh	231	118	NA	NA	NA
Burma	115***	147***	NA	NA	NA
Cyprus	432	NA	NA	NA	NA
Indonesia	375	NA	217	NA	NA
Iran	271	NA	170	NA	NA
Iraq	169*	NA	NA	NA	NA
Israel	433	69	NA	NA	NA
Japan	496	293	NA	NA	NA
Jordan	NA	NA	NA	NA	NA
Korea Rep.	549	145	128**	NA	NA
Kuwait	392	NA	519***	NA	NA

1	2	3	4	5	6
Malaysia	353	176	NA	NA	NA
Nepal	419	207	NA	NA	NA
Oman	522**	NA	NA	NA	NA
Pakistan	298	NA	145	NA	NA
Philippines	446***	231***	NA	NA	NA
Saudi Arabia	209	NA	NA	NA	NA
Singapore	357	123	NA	NA	NA
Sri Lanka	248	NA	NA	NA	NA
Syria	NA	NA	213***	NA	NA
Thailand	366	290	NA	NA	NA
Turkey	285	119	145***	NA	NA
U.A. Emirats	NA	NA	NA	NA	NA
Yeman AR	650	NA	NA	NA	NA

(NA = Not Available ; * = 1974-75; ** = 1975-76; *** = 1976-77)

Source: **FAO FERTILISER YEAR BOOK 1978**

@The FAO Fertiliser Year Book 1978 has not reported these prices.

The prices prevailing during 1977-78 in India have been converted into US Dollars, using the same rate of exchange as in the FAO YEAR

BOOK.

Directorate of Marketing and Inspection, Faridabad

5847. SHRI DILEEP SINGH BHURIA: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether it is a fact that the Head Office of the Directorate of Marketing and Inspection is situated at Faridabad;

(b) whether it is also a fact that headquarter of the Agricultural Marketing Adviser is situated in Shastri Bhawan, New Delhi;

(c) if so, the reasons therefor;

(d) whether such an arrangement causes a lot of administrative inconvenience and entails a lot of extra expenditure; and

(e) if so, the steps Government are taking or propose to take to shift

back the office of Adviser to Faridabad to save unnecessary expenditure and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) Yes, Sir.

(c) Agricultural Marketing Adviser is also *ex-officio* Joint Commissioner (Marketing) to the Ministry and his expert advice is frequently required in marketing and quality control matters and formulation of marketing projects for IDA Credit. He is also required to serve on advisory committees of other departments and institutions like the Ministry of Foreign Trade, Planning Commission, NAFED, Central Warehousing Corporation, Food Corporation of India etc. This does not, however, come in the way of his devoting adequate time to his office at Faridabad.